

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 935
(To be answered on the 8th February 2018)**

SALARY/PAYMENT TO AIR INDIA PILOTS

935. SHRI RAGHAV LAKHANPAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Air India is still withholding the salary/payments to some of its pilots, staff and sub-staff;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the reaction of the Government thereto?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): As per the Justice Dharmadhikari Committee Report, revised Basic Pay & Allowances has been implemented for Pilots (all Narrow Body Pilots & Executive Pilots of Wide Body) with effect from 01.01.2016. With implementation of the same, 100% monthly Salary & Allowances of these Pilots has been restored. However, a group of wide body pilots did not accept the revised Basic Pay & Allowances and represented against the same. Consequently, several meetings were held with the representatives of both Narrow Body & Wide Body Pilots and a common proposal, acceptable to both, was arrived at and all Pilots (both Narrow Body & Wide Body) have given their consent for the new proposal effective October, 2017. In the interim period, an adhoc of Rs.1.5 lacs to P2 (Commanders & above) and Rs.75,000/- to P1 (First Officers & Captains) has been released.
